

DIVISION BENCH
COURT - II

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/338(KB)2022
COMP.APPL/27(KB)2023,
IA(COMPANIES.ACT)/36(KB)2023,
IA(COMPANIES.ACT)/37(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

| | |
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| IN THE MATTER OF | GCL LOGISCTIC TERMINAL LLP VS PALOGIX INFRASTRUCTURE PRIVATE LIMITED |
| UNDER SECTION | SEC. 130(1) SEC. 241(1) SEC. 242(4) SEC. 244(1) SECTION 447 |

Appearance (via video conferencing/physically)

Mr. Abhishek Jain, Adv.] For the Petitioner
Ms. Meenakshi Manot, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **19th June, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**